

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

THURSDAY, MARCH 7, 2013

GOVERNMENT BUSINESS

1. The Secretary to place on the Table of the House the Election Commission's Notification No.308/MEG-LA/2013, dt.1st March, 2013, Constituting the Ninth Meghalaya Legislative Assembly.
2. The Secretary to announce the order of the Governor under Clause (1) of Article 180 and Article 188 of the Constitution of India.
3. Two minutes silence.
4. Subscribing of Oath or Affirmation by Members.
5. Adjournment.

Shillong
The 6th March, 2013.

Secretary,
Meghalaya Legislative Assembly.